NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 265/15	TP 146/17	For Clarifica- tion	391 / 394	Southern Hightech Capital Pvt. Ltd.

NAME (IN CAPITAL) SL. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SAJIP. DHN Adisale Le patition.
SAJIPATEGA Adisale Le patition.
Prima. Halti ROL PM

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC and RD is present. The matter is listed today for clarification.

The matter has been re-opened. Heard both sides.

List it on 31.08.2017.

MEMBER (J)

MEMBER (T)